

In the National Company Law Tribunal, Jaipur

Item No. 119

CP No. (IB)-74/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Anand Kumar Gupta

.....Applicant/Petitioners

VS.

Adelson Pharma Pvt. Ltd.

.....Respondent

Order delivered on 22.11.2019


**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Mudit Manohar, Adv.
Nitesh Shrivastava, Adv.

For Respondent(s) : Susshil Daga, Adv.

ORDER

Heard the submissions made by counsel for both the parties. Counsel for the Corporate Debtor is to be ready with his Written Arguments on that day. Post the matter to 12.12.2019.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(P. S. N. PRASAD)
JUDICIAL MEMBER**